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WA-978-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 17th OF APRIL, 2025

WRIT APPEAL No. 978 of 2025

RAKESH KUMAR SHRIVASTAV

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Abhishek Pandey - Advocate for the appellant.

Shri Ritwik Parashar - Govt. Advocate for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Counsel for the appellant seeks permission to withdraw the instant appeal with liberty to take steps before the writ court.

Permission is granted.

The writ appeal is dismissed as withdrawn with the liberty as prayed for.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

SKM